

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 10, 2007

No. 695 /JR(S)/2007

Sri **Rakesh Vashisht**, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge, Junior Division, Baheri (Bareilly) vice Sri Sanjiv Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baheri (Bareilly).

No. 696 /JR(S)/2007

Sri **Sanjiv Kumar Singh**, Civil Judge, Junior Division, Baheri (Bareilly) to be Civil Judge, Junior Division, (City) Bareilly vice Sri Sabhajit Yadav.

No. 697 /JR(S)/2007

Sri **Sabhajit Yadav**, Civil Judge, Junior Division, (City), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Bareilly vice Sri Kamlapati.

No. 698 /JR(S)/2007

Sri **Kamlapati**, Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division, (Hawali) Bareilly vice Sri Gaurav Sharma.

No. 699 /JR(S)/2007

Sri **Gaurav Sharma**, Civil Judge, Junior Division, (Hawali), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Bareilly vice Sri Gajendra.

No. 700 /JR(S)/2007

Sri **Gajendra**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge, Junior Division, Bareilly.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 183 /JR(S)/2007 Dated: Allahabad : July 10, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.

6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Shahjahanpur & Bareilly. (Information available on E-mail).
The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.
The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.
The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.
8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Shahjahanpur & Bareilly. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**